

lities etc. attaching to the top level posts. The need for exercising the utmost economy in the use of staff cars etc. has been impressed on all the officers concerned.

#### Rational Price Formula for Fertilizers

\*170. SHRI K. L. N. PRASAD: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a Committee has recently been set up to decide a rational price formula for fertilizers produced by fuel based factories in view of their high production cost compared to plants which use naphtha as feedstock; and

(b) if so, what are the terms of reference of this Committee?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) Does not arise.

दिल्ली बाढ़ नियंत्रण विभाग के मुख्य अभियन्ता के विरुद्ध आरोप

\*171. श्री भैरों सिंह शेखावत :

श्री वीरेन्द्र कुमार सखलेचा :

श्री ओडम् प्रकाश त्यागी :

क्या सिचाई और विद्युत मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को दिल्ली बाढ़ नियंत्रण विभाग के मुख्य अभियन्ता के विरुद्ध कुछ शिकायतें प्राप्त हुई हैं; और

(ख) यदि हां, तो उसके विरुद्ध किस प्रकार की शिकायतें की गई हैं और उन पर क्या कार्यवाही की गई है ?

†[Allegations against Chief Engineer, Flood Control Department Delhi

\*171. SHRI B. S. SHEKHAWAT :  
SHRI V. K. SAKHLECHA :  
SHRI O. P. TYAGI :

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether some complaints have been received by Government against

the Chief Engineer, Flood Control Department, Delhi; and

(b) if so, what is the nature of the allegations made against him and what action has been taken on the complaints?

सिचाई और विद्युत मंत्री (श्री के० सी० पन्त) : (क) और (ख) : दिल्ली प्रशासन ने सूचित किया है कि मुख्य अभियन्ता, बाढ़ नियन्त्रणस्कन्ध, के विरुद्ध सरकारी पद का दुरुपयोग, कुछ ठेकेदारों, एंव स्टाफ के प्रति तरफ़दारी तथा कार्यों के क्रियान्वयन में अनियमितताओं के आरोपों के सम्बन्ध में कुछ शिकायतें प्राप्त हुई हैं। इन आरोपों की दिल्ली प्रशासन द्वारा जांच की जा रही है।

†[THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) and (b) The Delhi Administration have reported that some complaints against the Chief Engineer, Flood Control Wing have been received alleging misuse of official position, showing favour to certain contractors and staff and irregularities in the execution of works. These allegations are under investigation by the Delhi Administration.]

उत्तर प्रदेश में जाली मतदाता

\*172. श्री वीरेन्द्र कुमार सखलेचा :

श्री भैरों सिंह शेखावत :

डा० रामकृपाल सिंह :

क्या विधि, न्याय और कम्पनी कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 12 अप्रैल, 1974 के दैनिक समाचार पत्र 'मदरलैंड' में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि हाल में उत्तर प्रदेश के चुनावों के दौरान सूचीबद्ध किए गए 40 लाख मतदाता जाली थे; और

(ख) यदि हां, तो उत्तर प्रदेश में चुनाव की तारीख को जनगणना आयोग

द्वारा दिए गए 21 वर्ष से अधिक के व्यक्तियों की संख्या तथा उस राज्य में सूचीबद्ध मतदाताओं की संख्या के सम्बन्ध में तुलनात्मक आंकड़े क्या हैं।

†[Bogus voters in Uttar Pradesh]

\*172. SHRI V. K. SAKHLECHA:  
SHRI B. S. SHEKHAWAT:  
DR. RAMKRIPAL SINHA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Governments' attention has been drawn to a news-item which appeared in the daily "Motherland" of the 12th April, 1974 to the effect that 40 lakh persons enrolled as voters during the recent Uttar Pradesh elections were bogus; and

(b) if, so, what are the comparative figures in regard to the number of persons over 21 years of age given by the Census Commission as on the election date in Uttar Pradesh along with the number of enrolled voters in that state?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री एच० आर० गोखले) : (क) जी हाँ।

(ख) उत्तर प्रदेश में फरवरी, 1974 में हुए साधारण निर्वाचन के लिए निर्वाचकों की कुल संख्या 49,865,765 थी। जनगणना आयुक्त ने उत्तर प्रदेश में निर्वाचन तारीख को 21 वर्ष से अधिक की आयु के व्यक्तियों की संख्या के बारे में नहीं बताया है।

†[THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. GOKHALE): (a) Yes, Sir.

(b) The total electorate for the General Election in Uttar Pradesh held in February 1974, was 49,865,765. The Census Commissioner has not furnished the number of persons over 21 years of age on the election date in Uttar Pradesh.

Allegations by the Indian Oil Employees Union Eastern Branch

\*173. SHRI BHUPESH GUPTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Indian Oil Employees Union, Eastern Branch, has made serious allegations of corrupt practices in the Marketing Division of the Indian Oil Corporation relating, inter-alia, to transport operations by contractors, store purchases, pilferage, supply of water instead of oil, and

(b) if so, whether Government propose to probe into these allegation by an enquiry commission?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

(b) Allegations made by the unions were investigated by the IOC and corrective action was taken as necessary.

ठेके के आधार पर नियुक्त श्रमिक

\*174. डा० रामकृपाल सिंह :

श्री सुब्रमण्यम स्वामी :

श्री प्रकाशवीर शास्त्री :

क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) विभिन्न क्षेत्रीय रेलवे में ठेके के आधार पर काम करने के लिए क्षेत्रवार कितने-कितने श्रमिक नियुक्त किए गए हैं और

(ख) यह सुनिश्चित करने के लिए कि इन श्रमिकों को भी वही न्यूनतम मजदूरी तथा अन्य सुविधाएं प्राप्त हों जो इसी प्रकार के काम करने वाले रेलवे के अन्य श्रमिकों को प्राप्त हैं, क्या कार्यवाही की गई है ?

†[Labourers appointed on contract basis]

\*174. DR. RAMKRIPAL SINHA:  
SHRI SUBRAMANIAN SWAMY:  
SHRI PRAKASH VIR SHASTRI:

Will the Minister of RAILWAYS be pleased to state.

(a) what is the number of labourers who have been appointed to work on contract basis in various zonal railways zonewise; and

(b) what action has been taken to ensure the minimum wage and other benefits to these labourers as provided to other employees of the railways performing the same nature of work?